

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1788
TO BE ANSWERED ON 31.07.2023**

RECRUITMENT THROUGH ESIC

**1788. SHRI MOHAMMED FAIZAL P.P.:
SHRI BENNY BEHANAN:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of progress made by the Government for filling up the 2,000 posts of doctors and teaching faculty through Employees' State Insurance Corporation (ESIC) as announced by the Union Minister for Labour and Employment in December 2022; and**
- (b) whether Indians make up a large proportion of doctors in foreign countries such as the UK, the US, Australia and Canada and if so, the details thereof and the steps taken/being taken by the Government to prevent the high brain-drain of medical professionals?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b) The recruitment process for filling up the posts of doctors and teaching faculty in Employees' State Insurance Corporation (ESIC) is underway.

Indian medical professionals—doctors, nurses and technicians have been making their mark in every corner of the world and have been offering invaluable services for many decades.

The measures/steps taken by the Government to increase the doctors in the country include:-

- i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital under which 107 new medical colleges are already functional out of 157 approved.**

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- ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.**
- iii. Under “Upgradation of Government Medical Colleges by construction of Super Specialty Blocks” of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) scheme, a total of 75 projects have been approved, of which 62 projects are complete.**
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.**
- v. Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.**
- vi. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.**
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/Dean/Principal/ Director in medical colleges upto 70 years.**
